India in Calcutta have been recently arrested and that several others have been put under suspension;

- (b) whether Government have received a memorandum from the employees of the Geological Survey of India in Calcutta listing certain allegations regarding the behaviour meted out by the Director General of the Survey, Calcutta, to the employees of the office; and
- (c) what is Government's reaction regarding the allegations including the use of police made against the Director General G.S.I., Calcutta?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY): (a) Two employees were arrested by the police and 44 employees placed under suspension.

(b) and (c) No memorandum from the employees of the Geological Survey of India as such was received. A letter was, however, received from the unrecognised Stall body namely Geological Survey of India Staff Union making allegations of misbehaviour by the Director General, Geological survey of India towards them on 22-8-1969 and on 21/22-5-1970.

The allegations are baseless since there had never been any incident of the type as alleged. On the contrary, the Staff Union members were palpably guilty of gross misconduct and indiscipline and took recourse to means bordering on criminal obstruction and intimidation to the Director General, Geological Survey of India even*in a public thoroughfare on mote than one occasion.

For their indiscipline and negligence of duties, 44 employees had to be suspended consequent on their failure to reply to show cause notices. The suspension orders were duly followed by charge-sheet. The Government have revoked the suspension orders with effect from 20th July, 1970 after the concerned employees have expressed regret for their activities.

The police assistance was necessitated on 3-7-1970 when three officers of the Geological Survey of India at Calcutta with valid driving licence wanted to take out vehicles from the garrage on urgent work but they were intercepted by the suspended employees who in fact put barricades on the way out. They were requested to keep themselves out from the passage but of no avail. Their illegal

and wrong action necessitated police help. On being warned by police, all excepting two Geological Survey of India employees dispersed and consequently the two were arrested. These two have been released on bail.

CEILING ON URBAN PROPERTY

896. SHRI M. M. DHARIA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state;

- (a) whether there were any deliberations between the Prime Minister with the Chief Ministers of various States recently regarding introduction of ceiling on urban property; and
- (b) if so, the detials of the discussions held regarding ceiling on urban property?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) No, Sir.

(b) Does not arise.

APPLICATIONS FOR JOBS WITH F.A.C.T., LTD.

897. SHRI MULKA GOVINDA REDDY: Will the Minister of PETRO LEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply to Unstarred Question No. 358 given in the Rajya Sabha on the 5th May, 1970 and state;

- (a) whether the examinations for the posts of Executive Trainees in the Fertilizers and Chemicals Travancore Ltd. were subsequently held;
- (b) if so, when these examinations were held:
- (c) whether the candidates were paid any travelling allowance; and
 - (d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN) : (a) Yes.

- (b) 13th June, 1970.
- (c) Yes, travelling allowance was paid to all the candidates who had to travel more than 50 Kms. to attend the examinations.
 - (d) Does not arise.